GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1224
ANSWERED ON:01.12.2014
COMMERCIAL OPERATIONS FROM PURNEA AIRPORT
Kumar Shri Santosh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to start commercial operations from Purnea airport in Bihar;
- (b) if so, the details thereof along with the steps taken by the Government in this regard; and
- (c) the number of airports declared as commercial airports by the Government during the last three years and the current year?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) & (b) Purnea airport belongs to Ministry of Defence (MoD) and there are no commercial operations from there. As per approved winter 2014 schedule, no schedule flights is operating to/from Purnea airport. Government does not start commercial operations from an airport. It has laid down Route Dispersal Guidelines (RDGs) with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such airlines are free to operate anywhere in the country subject to compliance with RDGs issued by Government.
- (c) Jalgaon (Maharashtra), Bikaner (Rajasthan) and Mysore (Karnataka) airports have been declared commercially operational during the last three years and current year.